

National Company Law Tribunal

Allahabad Bench

CP No. 32/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017

NAME OF THE COMPANY: *Mis Carpo Electronic Ltd & Bankers Agri Food Pvt Ltd*

SECTION OF THE COMPANIES ACT: *391/394*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>Adesh Tandon</i>	<i>PCS</i>	<i>Petitioner</i>	<i>Adesh Tandon</i>
<u>2.</u>	<i>Siddharth Singh</i>	<i>Advocate</i>	<i>Petitioner</i>	<i>S. Singh</i>
<u>3.</u>	<i>M K BAGRI</i>	<i>OL ALD</i>	<i>ADCR</i>	<i>Bagri</i>

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Sh. Adesh Tandon, PCS for the petitioner. Sh. M.K. Bagri, OL for the respondent. He seeks time to file affidavit. Hence, one week time is granted.

The matter be listed on 11<sup>th</sup> September, 2017 for filing affidavit as well as for argument.

— Sd —

Dated: 29.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by:  
Kavya Prakash